

(a) whether it is a fact that Metro Airport Express Line in Delhi has been delayed beyond its targeted schedule;

(b) if so, the reasons therefor and the details thereof; and

(c) what is the responsibility of private party in this regard and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) Delhi Metro Rail Corporation (DMRC) Ltd. has reported that the Airport Express Metro Line was to be commissioned by 30.9.2010. However, it has been delayed as the Concessionaire could not obtain timely clearance from the Commissioner of Metro Rail Safety, Delhi Fire Service and security clearance from the Government.

(c) The Concessionaire (Private Party) is responsible for installation, testing and commissioning of all systems including train sets and also to obtain all statutory clearances/approvals. The action for delay has been taken by the DMRC as per the provisions of the Concession Agreement (such as levy of damages).

Allocation of fund to M.P. under JNNURM

†309. SHRI RAGHUNANDAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quantum of amount sanctioned/released under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) Scheme for the year 2005 to 2010 for Bhopal, Indore, Jabalpur, Gwalior and other cities and districts in Madhya Pradesh;

(b) the quantum of amount sought by Government of Madhya Pradesh under this scheme for the year 2005-2010;

(c) the quantum of amount actually spent on development projects; and

(d) the quantum of amount earmarked for Bhopal, Indore, Jabalpur and Gwalior for the year 2011?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) The cities of Bhopal, Indore, Ujjain and Jabalpur in the state of Madhya Pradesh are covered as Mission Cities under the Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The Government of Madhya Pradesh has

†Original notice of the question was received in Hindi.

submitted 46 Detailed Project Reports (DPRs) at a projected cost of Rs.4800 crores approx. during the period 2005-2010. Details of the 23 approved projects, the Additional Central Assistance (ACA) committed and the total ACA released for utilisation during the period 2005-2010 is enclosed as Statement-I (See below).

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), the State Level Sanctioning Committee (SLSC) has approved and recommended for release of funds for 51 projects at approved cost of Rs.877.00 crores approx. Details of amount sanctioned and released for utilization for the 47 projects approved for various cities including Gwalior of Madhya Pradesh under UIDSSMT is given in the enclosed Statement-II (See below).

(d) The duration of UIG & UIDSSMT is for 7 years i.e. from 2005-2012 and State-wise allocation have been indicated by Planning Commission for the entire 7 year Mission period which is as follows in respect of Madhya Pradesh:

Sl. No.	Name of Component	Allocation (Rs. in Crore)		
1.	UIG	Original Allocation	Additional allocation of Rs. 100 crore for for million plus cities & State capital - 3 Cities and Rs.50 crore for other cities - 1 City	Total Allocation
	Total	978.50	350.00	1328.50
2.	UIDSSMT			438.43

Statement-I

Details of amount sanctioned released under JNNURM for 2005-2010

Urban Infrastructure & Governance (UIG)

(Rs. in Lakhs)

Sl. No.	Name of the Mission City	Sanctioned Cost for the Projects approved during the Period 2005-2010	Additional Central Assistance (ACA) for the Projects approved during the period 2005-2010	ACA released for Utilization during the period for 2005-2010
1	Bhopal	103106.11	51552.9	21955.28
2	Indore	63516.99	31758.5	17413.53
3	Jabalpur	48937	24468.5	6116.87
4.	Ujjain	11425.44	9140.35	2285.08
	Total	226985.54	116920.25	47770.76

Statement-II

*Details of amount sanctioned and released on utilization for
47 projects under UIDSSMT*

(Rs. in lakhs)

S.No.	Name of towns/cities	Scheme/ Name of component	Cost approved by State Level Sanctioning Committee (SLSC)	Total eligible Central Share (80%)	Additional Central Assistance (ACA) released for utilisation during the period 2005-2010
1	2	3	4	5	6
1	Biaora	Water supply	709.47	567.58	283.79
2	Budhni	Water supply	194.60	155.68	77.84
3		Sewerage	195.05	156.04	78.02
4	Chhatarpur	Water supply	1593.80	1275.04	637.52
5		Water supply	874.20	699.36	699.36
6		Urban Renewal	62.35	49.88	49.88
7	Damoh	Gajanan distribution system Upgradation	130.17	104.14	104.14

8		Water Bodies	53.00	42.40	21.20
9		Road	418.97	335.18	167.59
10	Garhakota	Water Supply	596.36	477.09	477.09
11		Road	143.76	115.01	115.01
12		Water Supply	1467.83	1174.26	587.13
13	Itarsi	Sewerage	708.43	566.74	283.37
14		Road	844.57	675.66	350.50
15		Water Supply	663.00	530.40	265.20
16	Jaora	Sewerage	294.25	235.40	117.70
17	Malajkhanda	Water Supply	525.42	420.34	110.60
18		Drain	27.60	22.08	22.08
19	Mandsaur	Source Augmentation of water supply	1552.45	1241.96	620.98
20	Panna	Water Supply	1808.37	1446.70	723.35
21	Rehli	Water supply	602.75	482.20	241.1
22	Rehti	Sewerage	143.48	114.78	57.39

1	2	3	4	5	6
23	Rewa	Water supply	1427.87	1142.30	571.15
24	Sanawad	Water supply	729.68	583.74	291.87
25	Shujalpur	Water supply	1745.32	1396.26	698.13
26	Sironj	Water Supply	622.95	498.36	249.18
27	Tikamgarh	Water supply	983.18	786.54	393.27
28	Vidisha	Water supply	1557.52	1246.02	623.01
29		Sewerage	218.00	174.40	87.20
30		Road	73.58	58.86	58.86
31	Dabra	Water Supply (source augmentation)	1112.1	889.68	461.52
32		Water Supply (Augmentation Water Supply)	1441.84	1153.47	598.36
33	Sehore	Water Supply	1454.52	1163.62	603.63
34	Ratlam	Water Supply	3265.1	2612.08	1355.02
35	Shivpuri	Water Supply	5964.66	4771.73	2475.33

36	Aastha	Water Supply	980.40	784.32	406.87
37	Khandwa	Water Supply	10672.30	8537.84	4268.92
38	Rehti	Water Supply	276.48	221.18	110.59
39	Nasrullaganj (Sehore)	Water Supply	488.96	391.17	195.58
40	Dewas	Water Supply	5837.00	4669.60	2334.80
41	Hoshangabad	Water Supply	1615.26	1292.21	646.10
42	Agar	Water Supply	1005.80	804.64	402.32
43	Gwalior	Sewerage	6650.00	5320.00	2660.00
44	Shajapur	Water Supply	996.00	796.80	398.40
45	Harda	Water Supply	1787.00	1429.60	714.80
46	Sagar	Sewerage	7661.55	6129.24	3064.62
47	Katni	Water Supply	4080.95	3264.76	1632.38
TOTAL	33	47	76257.90	61006.33	31392.76